

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:3397

ANSWERED ON:24.08.2006

DIVYA DRISHTI PROJECT

Khan Shri Mohammad Tahir;Patle Shri Shishupal Natthu;Rawat Shri Ashok Kumar;Yadav Shri Kailash Nath Singh

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Divya Drishti Project for surveillance of enemy fighter planes is not likely to complete as per its schedule as reported in the Dainik Jagran dated August 6, 2006;
- (b) if so, the facts thereof;
- (c) whether the private parties which have been awarded contracts for procuring instruments for the project have committed some irregularities in supplying instruments;
- (d) if so, the details thereof;
- (e) whether contracts with such companies have been scrapped and the cost of the said project has escalated due to time over-run therein; and
- (f) if so, the details thereof and the action taken by the Government in this regard?

Answer

MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE)

(a) Yes, Sir.

(b) to (f): "Divya Drishti" is a joint project of DRDO and Signal Intelligence Directorate. Electronic Corporation of India Limited (ECIL) was a prime production agency responsible for procurement of sub-systems. A contract was placed by ECIL to a private firm for procurement of some sub-systems which could not materialize as dealings with the firm have ceased. No payment was made to the firm. Alternative arrangements are being evolved for meeting the technical requirements and objectives of the projects.